

2022
HIGH COURT, APPELLATE SIDE,
CALCUTTA
NOTIFICATION

No. 1953-RG

The 8th April, 2022

In continuation of the Hon'ble Court's Notification bearing no. 3813-R (JS) dated 08.09.2021, it is notified for general information of all concerned that the name of Smt. Manali Samanta, Judicial Magistrate, 6th Court, Asansol, Paschim Bardhaman, one of the eligible officers involved in the the ongoing selection process for promotion to the cadre of Civil Judge (Senior Division)/ CJM/ACJM for the year 2021, has been recommended by the Hon'ble Court for promotion to the next higher cadre through selection process, conducted for the year 2020. Consequently, Sri Abhishek Manna, Judicial Magistrate, 3rd Court, Asansol, Paschim Bardhaman, duly confirmed in service, is, in order of seniority, included in the zone of consideration in the selection process for the year 2021.

Sri Manna is hereby requested to submit the requisite (3) sets of his contested Judgements, each set containing (10) Judgements (5 Civil + 5 Criminal), preferably of the relevant year i.e. 2020-2021, if Judgements of current year not available, Judgement delivered during previous posting may alternatively be submitted for the purpose, through District Judge so as to reach the Office of the Ld. Registrar (Judicial Service) on or before 18.04.2022 (4.45 p.m.) positively.

The office of Assistant Registrar-I, High Court, A.S., Calcutta, may be contacted for further information on all working days, between (11.00 a.m. and 4.45 p.m.), over Phone No. 033-2254-8065/033-2254-8094/033-2243-6080.

Sd/-
Registrar General-cum-
Secretary, Selection Board